

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.09.2022 (WEDNESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 66 of 2022 & I.A. No. 1222 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anju Jain Hitesh Sachar
2.	Contempt Case (AT) No. 15 of 2022 in Comp. App. (AT) No. 66 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anuj Jain Hitesh Sachar

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar